

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.09.2020

NOTICE

Take notice that the following matter listed on 07.09.2020 in the Court of Chairperson will not be taken up. The next date of hearing is 23.09.2020.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 518 of 2020 Part Heard	Kalinga Allied Industries India Pvt. Ltd. Vs. Hindustan Coils Ltd. & Ors.	Rakesh Wadhwan	Shally Khanna-R1 Dinesh Sood-RP

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1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar